

Filing No. BA/8258/2020

Suraj Kumar Mishra @ Suraj Mishra Vs The State of Jharkhand

Advocate's Name- Lalit Yadav

With

**B.A. - 5025/2019**

4)(a) Due A/Fee wanting for Trial Court's Judgment

5)(a) C.C. Of Impugned order wanting.

(e) Vak is scanned copy. ₹15/- AWFS, ₹15/- DCF and ₹5/- stamp wanting in vak.

9 (i) Entire petition is scanned copy.

(ii) Date in Para 1,14 amy be verified.

(iii) Oath Sl. no. not stated in affidavit.